

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:174

ANSWERED ON:26.07.2010

FEWER WAGE TO JOB CARD HOLDERS UNDER MGNREGS

Meghwal Shri Arjun Ram

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government has conducted any inquiry into reasons for receiving less wages by Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) job card holders;

(b) if so, the details thereof;

(c) whether in most of the States, complaints have been received regarding receiving less wages against earmarked wages and not reaching wages to the labourers; and

(d) if so, the details thereof and the action taken/proposed to be taken by the Government to check the problem?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Yes, Sir. Implementation of Mahatma Gandhi NREGA is done by the State Governments. Therefore, all complaints received in the Ministry are referred to the concerned State Government for taking appropriate action as per the provisions of the Act. In cases of serious nature, Ministry deputed National Level Monitors (NLM) to enquire into the complaints. Findings of the NLM are shared with the concerned State Government which conducts enquiry into the allegations and takes appropriate action.

(c) & (d): A total of 59 complaints relating to underpayment of wages in various States have been received in the Ministry. All complaints have been referred to the concerned State Governments for taking appropriate action as per the provisions of the Act. To check the problem of less payment of wages to the MGNREGA workers, following steps have been taken:

(i) A Web enabled Management Information System (MIS) ([www.nrega.nic.in](http://www.nrega.nic.in)) has been made operational which places all critical parameters such as job cards, muster rolls, wage payments, number of days of employment provided and works under execution online for monitoring and easy public access for information.

(ii) Wage disbursement to NREGA workers through Banks/Post Office accounts has been made mandatory to ensure proper disbursement of wages to NREGA workers. 9.19 crore bank/post office accounts have been opened so far.